

tITEM NO.33

COURT NO.8

SECTION XVIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) Diary No.39347/2016

PARISHA SETHI AND ANR

Petitioner(s)

VERSUS

SHIKHA SETHI AND ORS

Respondent(s)

(Office report on default)

Date : 27/04/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE ASHOK BHUSHAN

[IN CHAMBERS]

For Petitioner(s) Ms. Shashi Kiran, AOR

Mr. Abhinuday Chandra, Adv.

Mr. Manoj Jain, Adv.

Mr. Chaman Prakash, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Counsel for the petitioners submits that the office objections have been cured.

Office to ascertain the position. If so, the matter to proceed further.

(SONALI SAUND)

(SUMAN JAIN)

SR.P.A

COURT MASTER